

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA -324 /17 & IA -323/17 in DFR No. 758/17 (IA-324/17 – for delay in refilling the appeal & IA-323/17 – for delay in filing the appeal)	SKS Ispat and Power Ltd. Vs. Chattisgarh State Electricity Regulatory Commission & Anr.	758/17 Dt. 23.02.17	21.04.17		08/05/2017
2.	117/17	North Bihar Power Distribution Company Ltd. Vs. Bihar Electricity Regulatory Commission	1271/17 Dt. 21.04.17	24.04.17		08/05/2017
3.	118/17	South Bihar Power Distribution Company Ltd. Vs. Bihar Electricity Regulatory Commission	1270/17 Dt. 21.04.17	24.04.17		08/05/2017
4.	119/17	WEIZMANN Limited Vs. Andhra Pradesh Electricity Regulatory Commission & Anr.	1087/17 Dt. 05.04.17	24.04.17		08/05/2017
5.	116/17	Sasan Power Limited Vs. Central Electricity Regulatory Commission & Ors.	1188/17 Dt. 12.04.17	25.04.17		09/05/2017
6.	120/17	Bihar Industries Association Vs. Bihar Electricity Regulatory Commission & Anr.	1042/17 Dt. 30.03.17	25.04.17		08/05/2017

7.	121/17	Bihar Industries Association Vs. Bihar Electricity Regulatory Commission & Anr.	1043/17 Dt. 30.03.17	25.04.17		08/05/2017
8.	IA-327/17 in DFR-967/17 (IA-327/17 – for delay in filing)	Kamachi Industries Ltd. Vs. Tamil Nadu Generation & Distribution & Anr.	967/17 Dt. 23.03.17	26.04.17		09/05/2017
9.	125 of 2017	NTPC Ltd. Vs. Central Electricity Regulatory Commission & ors.	1195/17 Dt. 17.04.17	27.04.17		09/05/2017
10.	DFR 596 of 2017 (for maintainability)	Ajmer Vidhyut Vitran Nigam Ltd. & anr. Vs. M/s. Kishengarh Pvt. Ltd. & ors.	596/17 Dt. 17.02.17	27.04.17		30/05/2017 (as per request)
11.	DFR 597 of 2017 (for maintainability)	Ajmer Vidhyut Vitran Nigam Ltd. & anr. Vs. M/s. Srinivas Sangmarmar Pvt. Ltd. & ors.	597/17 Dt. 17.02.17	27.04.17		30.05.2017 (as per request)
12.	126/17 & IA-333/17 (IA 337/17 – for stay)	Haryana Power Purchase Centre Vs. Gemco Energy Limited & anr.	1129/17 Dt. 07.04.17	28.04.17		11/05/2017
13.	127/17	DB Power Limited Vs. Central Electricity Regulatory Commission & anr.	1145/17 Dt. 10.04.17	28.04.17		11/05/2017
14	128/17 & IA-336/17 (IA 336/17 – for stay)	Haryana Power Purchase Centre Vs. M/s. Sri Jyoti Renewable Energy Pvt. Ltd. & anr.	1128/17 Dt. 07.04.17	28.04.17		11/05/2017
15.	IA-335/17 in DFR No.1272/17 (IA 335/17- for delay in filing)	Tata Power Delhi Distribution Ltd. Vs. Jhajjar Power Ltd. & ors.	1272/17 Dt. 21.04.17	28.04.17		11/05/2017

By Order
Sd/-
Dy. Registrar

Dated: **01.05.2017**